

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) Yes, Sir.

In the first phase, the following 4 Expressways are proposed to be taken up:

- (i) Faridabad-NOIDA-Ghaziabad Expressway (56 km);
- (ii) Ghaziabad-Meerut Expressway (60 km);
- (iii) Sonipat-Panipat Expressway (70 km); and
- (iv) An Expressway from Loni to Aligarh via Noida-Greater Noida-Khurja (150 km.)

In addition to the above, it is also proposed to construct a peripheral Expressway, on BOOT basis by Govt. of NCT of Delhi, covering a distance of about 85 Km from Kundli in Haryana cutting across NH 10 near Tikri Kalan and NH 8 near Rajokri to meet NH 2 near village Shahpur Kuhrd.

(c) The above mentioned proposals/projects are in various stages of implementation.

[English]

#### Cold Storage

1974. SHRI ASHOK NAMDEORAO MOHOL:  
SHRI MADHAV RAO PATIL:  
SHRI VITHAL TUPE:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the number of cold storages functioning in each State presently, State-wise;

(b) whether the storage capacity of existing cold storages is very low;

(c) if so, the estimated annual loss suffered by the Government during the last two years;

(d) whether the Union Government have decided to provide Rs. 230 crore as subsidised soft loans and grants over the next five years to build new storage infrastructure for fruits and vegetables in the country; and

(e) if so, the details thereof and the States identified for this purpose?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) to (e) The information is being collected and will be laid on the Table of the House.

#### Survey regarding Christians

1975. SHRI AJOY MUKHOPADHYAY:  
DR. T. SUBBARAMI REDDY:  
SHRI SANAT KUMAR MANDAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the various State Governments have started statewide survey to know about Christians with 'criminal' records, their funds, vehicles and their sources;

(b) if so, the details thereof;

(c) whether this decision has created great resentment among the Christian community in India; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (d) The Government of Gujarat has informed that the State Police issued instructions for collection of certain information of routine nature regarding some committees from the point of view of maintenance of law & order and communal harmony. However, the State Police subsequently directed all concerned officers not to take any further action in this regard. It may also be mentioned that this matter is pending before Gujarat High Court and is sub-judice.

There is no report about similar survey by any other State Government.

[Translation]

#### Setting up of Rashtriya Punarnirman Vahini of Youths

1976. SHRI BRAJ MOHAN RAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a Rashtriya Punarnirman Vahini consisting of persons between 18 to 35 years of age is proposed